Direct Flight fom Gulf countries to Trivandrum

## t\*41.SHRINEBALARAM:SHRIM.M.JACOB:

Will the Minister of CIVIL AVIATION be pleased to state:

- (a) whether it is a fact that National Airport Authority has agreed to hand over Trivandrum Aiport to International Airport Authority of India; il so, by when it is likely to be handed over: and
- (b) whether Government have received any requests from any airline of Gulf countires to opeate direct flights to Trivandrum; if so, what action has been taken thereon?

THE MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIATION (SHRI HARMOHAN DHAWAN): (a) Government have declared Trivandrum airport to be an intenational airport with effect from 1 January, 1991 under the International Airports Authority Act, 1971.

(b) Yes, Sir. The Government of the Sultanate of Oman has requested Gulf Air operation to Trivandrum. Talks are scheduled with the Government of Oman in this regard in the last week of January, 1991.

## **Review of the New Education Policy**

\*42. SHRI ASHWANI KUMAR: SHRI ATAL BIHARI VAJPAYEE:

Will the Minister of HUMAN RESOURCE DEVELOPMENF be pleased to state:

(a) when was a decision taken to review the new Education Policy and what are the reasons therefor;

tThe sitting of the Rajya Sabha on Monday, the 31st December, 1990 was concluded. Answers to questions put down in the lists of that day were laid on the Table of the House on Wednesday The 2nd January, 1991.

- (b) whether modalities have been de vised for reviewing the same; and
- (c) what pogress has so far been made in this regard?

THE MINISTEK OF HUMAN RE SOURCE DEVELOPMENT (SHRI RAJMANGAL PANDE): (a) and (b). On 7-5-90, the Government set up a Committee to review the National Policy on Education, 1986. A copy of the Government Resolution which contains necessary details in this regard is attach ed. See below).

(c) The Committee has submitted its report on 26-12-1990.

## RESOLUTION

Subject: Appointment of a Committee to review the National Policy on Education, 1986.

Despite efforts at social and economic development since attainment of Independence, a majority of our people continue to remain deorived of education, which is one of the basic needs for human development. It is also a matter of grave concern that our people comprise 50 per cent of the world's illiterate, and large sections of children have to go without acceotable level of primary education. Government accords the highest priority to duoation-both as a human right and as the means for bringing, about a transformation towards a more a humane and enlightened society. There is need to make education an effective instrument for securing a status of equality for women, and persons belonging to the backward classes and minorities. Moreover, it is essential to give a work and employment orientation to education and to exclude from it the elitist aberrations which have become the glaring characteristic of the educational scene. Educational institutions are increasingly being influenced by casteism, communalism and obscurantism and it is necessary to lay special emphasis on struggle against this phenomenon and to move towards a genuinely egalitarian and secular social order. The National Policy on Education, 1986(NPE), neeeds to be reviewed to

evolve a framework which would enable the country to move towards this perspective of education.

2. Government have, therefore, decided to set up NPB Review Committe with the following composition:

to Questions

- I. Khodigram, District Mungher
- Prof. C N. R. Rao, Director, Indian Institute of Science, Bangalore.
- Formerly Vice Chancellor, Madras University.
- Tata Institute of Fundamental Research, Bombay.
- Dr. Bhaskar Rao Chaudhary Vice Chancellor, Calcutta University, Calcutta.
- Shri M. G. Bhativadekar, Formerly Principal, 5 Maharaja College, Jaipur
- Professor Usha Mehta, Political Scientist and Teacher, Bombay.
- Professor Sachhidanand Murthy Sangam Jagariamudi, Guntur.
- 10. Kishore Bharati, Hoshangabad.
- 11. Father T. V. Kunnunkal, Chairman, National Open School, New Delhi.
- Professor of Philosophy, North Eastern Hill University, Shillong.
- 13. Dr. Vidya Niwas Mishra, Vice Chancellor, Kashi Vidyapeeth, Varanasi.
- 14. Shri S. Z. Quasim, Vice Chancellor, lamia Millia Islamia, New Delhi.

- 3. The terms of reference of the Committee will be as follows:
  - (a) to review the National Policy on Education, 1986 and its implementation;
  - (b) to make reommendations regarding revision of the Policy; and
  - (c) to recommend action necessary for implementation of the revised Policy within a time-frame.
- 4. The committee will devise its own procedure of work and submit its report as soon as possible, but not later than six months from the date of issue of the order. It may submit interim reports as may be considered appropriate.

SdA (S. P. Tuli)

Joint Secretary to the Government of India.

Order:

Ordered that a copy of the Resolution be published in the Gazette of India for general information.

Also ordered that a copy of the Resolution be forwarded to all the Ministries/Departments of the Government of India, all State Governments/Union Territory Administration, Universities, Institutions/Organisations of the Department of Education, Ministry of Human Resource Development, etc. for information.

So/-(S. P. Tuli)

Joint Secretary to the Government of India.

То

The Manager,
Government of India Press,
NEW DELHI.

Non-filling of the vacancies of teachingandnon-teaching staff reserved for SC/Sin the Kendriya Vidyalayas

\*43. SHRI TALARI MANOHAR: SHRIMATI BIJOYA CHAKRAVARTY:

Will the Minister of HUMAN RE-SOURCE DEVELOPMENF be pleased to state:

- (a) whether it is a fact that despite repeated efforts current and backlog vacancies of both teaching and nonteaching staff reserved for SC/ST categories have not been filled up in the offices of the Kendriya Vidyalaya Sangathan and the Vidyalayas;
- (b) if so, what are the details of such vacancies filled up during the preceding and current academic session and those still remaining unfilled both promotional and direct; and
- (c) the reasons for not filling the reserved vacancies?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENF (SHRI RAJMANGAL PANDE): (a) to (c). The backlog of vacancies in various categories could not be filled up as there is a shortage of SC/ST candidates who have the prescribed qualifications and are also interested in these posts. The details are as in the enclosed state. See Appendix CLVI, Annexure No. 18).